

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4374
ANSWERED ON:20.12.2012
ADOPTION OF VILLAGES BY PSES
Ray Shri Saugata

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of villages adopted by the Public Sector Enterprises (PSEs) for the welfare programmes in the tribal areas of different States in the country particularly in West Bengal;
- (b) the number of posts villages proposed to be adopted by the PSEs during the current year, State-wise; and
- (c) the facilities being provided by the PSEs to the tribals of these areas?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c): As per the Guidelines on Corporate Social Responsibility (CSR) for Central Public Sector Enterprises (CPSEs) issued in April 2010, the CPSEs are mandated to undertake CSR projects/activities, as far as possible, in the periphery where a company carries out its commercial activities. Where this is not possible or applicable, the company may choose to locate CSR projects anywhere in the country. 'Adoption of Villages' is a valid CSR activity provided for in the guidelines. However, the decision for selection of an activity under CSR, including adoption of villages in tribal areas or elsewhere rests with the management of respective CPSEs. Information with regard to number of villages adopted or proposed to be adopted by the CPSEs in tribal areas in States, including West Bengal, and the facilities being provided by the CPSEs to the tribals of these areas, is not maintained centrally.